

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2394  
ANSWERED ON:17.03.2008  
IMPORT OF PALM OIL  
Krishnadas Shri N.N.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details of the quantity and value of palm oil imported during 2007-08;
- (b) the manner in which the said oil was utilised;
- (c) whether there is any restriction on the movement of imported palm oil in any of the Southern Ports; and
- (d) if so, the details thereof and reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): As per available information, details of the quantity and value of Crude Palm Oil imported during 2007-08 are as under:

Year 2007-08	Quantity in lakh MT	Value in (Rs.) crores
From April, 07 to July, 07	9.93	1881.14

Source: Directorate General of Foreign Trade (DGFT)

- (b): Palm Oil is refined and used in the manufacture of vanaspati and for edible purposes.

(c)&(d): Import of Palm Oil is not permitted through any port in Kerala. This step was taken after receipt of representations from the State to protect the interest of coconut farmers in the State.